

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 829
(To be answered on the 20th July 2017)

INSTALLATION OF GAGAN SYSTEM IN AIRCRAFT

829. PROF. RAVINDRA VISHWANATH GAIKWAD

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to make it compulsory to install GAGAN navigation system in all the aircraft in the country;
(b) if so, the details thereof;
(c) whether the Directorate General of Civil Aviation has adopted essential international norms to receive the required information from the GAGAN system accurately; and
(d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): Yes, Madam. In accordance with the provisions of the National Civil Aviation Policy, 2016, it is mandatory for all aircrafts registered in India from 1st January, 2019 to be GPS Augmented Geo Navigation System (GAGAN) enabled.

(c) & (d): Yes, Madam. GAGAN System has been certified for en-route and Approach with Vertical Guidance (APV1) operations by Directorate General of Civil Aviation (DGCA) in December, 2013 and April, 2015 respectively in accordance with essential international standards. GAGAN System is continuously monitored on 24X7 basis to meet all the international standards of accuracy, availability, integrity and continuity requirements.
